1	그 보고 하는 점점 하는 사람들은 이 사람들은 사람들이 가장 하는 것이 되었다.
aforte As	Declaration of Assets and Liabilities
MIC	2022
7	Verm
15 01	1. PRABHAKAR STYGH BA ADOPLA son/daughter/wife of late Viay Lumar, Singly
	aged 44 years, belonging to Bihar Legislative assembly Secretariat
(8)	service and presently working as ASSISTENT
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
2505	myself, my spouse and dependants*:
16/02/2	A. Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000/=	5000/2	_	_	-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000/	2			
(iii)	Bonds, Debentures and Shares in companies	95,000	/2 -	General and Control of		
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2,00,00	12 +		200 A 10 TO	
(v)	Motor Vehicles (details of make, etc.)	Motar Cyclalo Car-	1		_	
(vi)	Jewellery (give details of weight and value)	-	2 Lac			OTA S CO.
(vii)	Other assets, such as values of claims / interests	Personta House in Villag		in the second se		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-		\$	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)			And the state of t		
	- Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks ~	SBI - 17 Lac	
	(ii) Loans from financial institutions	-101(1-3/9) carlone-54	ac
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	> Cradit (92-26,00 > Copretive - 1,50,00	0/=
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

(e) dues to departments dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		t -		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up	to		
	which Income Tax Returned. Give also Permano Account Number (PAN)	ent		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]			6
	(ili) Sales Tax (Only in case of proprietary business)			
L	(iv) Property Tax			
	of Birth :	PTS BLA 1234 M (M/F) D 9 1 1 1 9 A (A/B/C) Bithar Vidtan Shab Name e.g. B.A.SBihar Administr	The state of the s	New York
	6.	S.S Bihar Secretariat Service etc.)	
Home	District :-	SAHRSHA		
	I hereby declare that wledge and belief. Patan. 15-9-22	Signature	ue to the best of my PSBhadorug ASSISTANT F	PRABU A KA N

Note:

(d) dues to departments dealing with telephones

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.